

policy also, Government have, in the policy for 1971-72, with its accent on canalised imports, endeavoured to achieve a more rational and efficient management of imported items.

इस सम्बन्ध में चार व्यक्तियों को गिरफ्तार किया गया है तथा आगे जांच-पड़ताल जारी है।

(ग) यह प्रश्न नहीं उठता।

Central Government Employees on Deputation to the Public Enterprises

रम (शराब) की चोर बाजारी

624. श्री मोहन बरहूप : क्या बिल संघी यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को उस बात की जानकारी है कि हाल ही में रम (शराब) की बोनस में लदे एक ट्रक को, जिसे रामपुर स्थित शराब के कारखाने से सेना के उपयोग के लिए बरतना ल जाया जाता था, कानूनबाजार में बेचने के उद्देश्य से दिल्ली लाया गया। किन्तु उसे पुलिस तथा उत्पादन शुल्क अधिकारियों द्वारा पकड़ लिया गया था।

(ख) यदि हां, तो क्या किसी को इस अपराध के लिए दोषी ठहराया गया है: और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

बिल संसद में राज्य मंत्री (श्री के. धारंग राजेश)(क) और (ख). सूचना प्राप्त होने पर 10 मार्च, 1971 का दरियागंज में दिल्ली पुलिस तथा उत्पादन शुल्क अधिकारियों द्वारा मिलिट्री के दो ट्रक पकड़े गये जिनमें प्रत्येक में 200/200 रम (शराब) के 100 बक्के (कुल 2400 बॉतलें) थी। प्रत्येक बॉतल पर निम्नलिखित मार्का लेबल लगा था :—

625. SHRI M. M. JOSEPH : will the Minister of FINANCE (VITTA MANTRI) be pleased to state:

(a) whether the President of the Institute of Company Secretaries of India demanded on the 28th March, 1971 that Government should put a stop to the system of deputation of Central Government employees to the Public Sector Undertakings; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STAFF IN THE MINISTRY OF FINANCE (VITTA MANTRALAYA MEN RAJYA MANTRI (SHRI K. R. GANESH) : (a) and (b). Presumably, the Honourable Member is referring to certain newspaper reports conveying the views of the President of the Institute of Company Secretaries of India. Acting on the recommendations of the Administrative Reforms Commission contained in their Report on "Public Sector Undertakings" Government have already decided that deputationists from the civil services to the public enterprises will have to exercise an option, either to resign from Government service and get themselves permanently absorbed in the enterprises where they are serving or to revert to their parent cadres within specified time limits.

भारत-जापान व्यापार सहयोग

625 श्री छटल बिहारी बाजपेयी : क्या बिल संघी यह बताने की कृपा करेंगे कि :

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(क) क्या भित्तुबिहारी आर्थिक शिष्टमण्डली ने ये विचार व्यक्त किया है कि व्यापार और